

Limited (IGGL), a joint venture company of five Central Public Sector Enterprises (CPSEs) *i.e.* IOCL, ONGC, GAIL, OIL and NRL for the development of North East Gas Grid to connect eight States of North Eastern India.

Sale of petrol/diesel at reduced rates

414. SHRI RAVI PRAKASH VERMA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to refer to answer to Unstarred Question 285 given in the Rajya Sabha on 12th December, 2018 and state:

(a) whether Government proposes to sell petrol and diesel to our citizens at the rate which it is exporting to other countries *i.e.* between ₹30 to 37 only;

(b) if so, the details thereof; and

(c) if not, the reasons therefor along with the constraints therein?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (c) Prices of petrol and diesel have been made market-determined by the Government with effect from 26.06.2010 and 19.10.2014 respectively. Since then, the Public Sector Oil Marketing Companies (OMCs) take appropriate decision on pricing of petrol and diesel in line with international product prices and other market conditions.

The domestic prices of petroleum products sold by OMCs are linked to the price of respective products in the international market. The retail selling price is inclusive of exchange rate, tax structure (Excise Duty and VAT), inland freight and other cost elements.

Natural gas production and import

415. SHRI C.M. RAMESH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) how much natural gas is produced in the country and what is the consumption of such gas in the country for the last three years, the details thereof;

(b) how much natural gas is imported, the details thereof; and

(c) what step Government has taken for new gas discoveries in the country to avoid dependence on imported gas and the details of discoveries made by ONGC and OIL during the last three years?